

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1582 OF 2019 IN  
DFR NO. 2266 OF 2019**

**Dated : 14<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Powergrid Corporation of India Ltd ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Amal Nair  
Ms. Swapna Seshadri  
Mr. Damodar Solanki

Counsel for the Respondent(s) : -

**ORDER**

Issue notice to the Respondents on the I.A. No. 1582 of 2019 (Appln. for condonation of delay) as well as on the main appeal returnable on 02.12.2019. Dasti, in addition, is permitted.

List the matter on **02.12.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Pr/pk*